

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.03.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 For Urgent Hearing IA No. 346/2025 For Condone Delay IA No. 347/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors.	Mr. R Vishnu	
2.	Comp App (AT) (CH) (Ins) No. 130/2025 For Stay IA No. 349 & 350/2025	The Board of Control for Cricket in India Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Ms. Bhavya Mohan	Mr. Thriyambak J Kannan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 131/2025 For Stay IA No. 351/2025 For Exemption IA No. 352/2025 Delay in refiling IA No. 353/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
4.	Comp App (AT) (CH) (Ins) No. 133/2025 For Stay IA No. 357/2025 For Exemption IA No. 358 & 359/2025 Delay in refiling IA No. 360/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
5.	Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025 For Condone Delay IA No. 355/2025 For Exemption IA No. 356/2025	Rahul Devarabhotla & 9 Ors. Vs Prasanna Kumar Rath, RP of Value Designbuild Pvt. Ltd. & 2 Ors.	Mr. K Gowtham Kumar	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 1088/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 324/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024	Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. Vs Water Resources Dept, Chattisgarh	Mr. Ramakant Rai	Mr. Sai Srujan Tayi

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Restoration (AT) No. 07/2025 in TA (AT) No. 137/2021	Jayaprakash Narayan Rao Vs MetroCorp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	
8.	Restoration (AT) No. 08/2025 in TA (AT) No. 138/2021	Karthik Kalevar & 14 Ors. Vs MetroCorp Infrastructure Ltd.	Mr. SM Vivekanandh	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala R3
10.	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala R3
11.	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors.	Mr. Satish Rai	Ms. P Chitra Nirmala R3
12.	Comp App (AT) (CH) No. 03/2024	Laila Babu & Anr. Vs Dr. PK Abraham & 5 Ors	Ms. Karthika Jinan Mr. Vinay Mathew	Mr. Babu Cherukara R1, R2 Mr. Philip Mathew R3- R5
13.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS

14.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr.KS Ravichandran, PCS	Mr. TK Bhaskar
15.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors.	Mr. Pranava Charan	Mr. Mohan Pulickkal- R1- R3
16.	Comp App AT) (CH) (Ins) No. 201/2024 For Urgent Hearing IA No. 548/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati- R1 R2 Mr. Arvind Rajagopal R4
17.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP Birendra Kumar Agarwal & 2 Ors. WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1
18.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244//2024	S2Tech.com India Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd & Anr.	Mr. M Ramu	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
19.	Comp App (AT) (CH) (Ins) No. 459/2024 For Stay IA No. 1257/2024	V. Jaisankar Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt. Ltd. & 2 Ors.	Mr. Aditya Sarangarajan	Mr.AG Sathyanarayana -R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
21.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
22.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
23.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

24.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
25.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
26.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs BR Jayaram & 2 Ors	Mr. SP Chokalingam	Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
27.	Comp App (AT) (CH) (Ins) No. 52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd. & Anr.	Mr. Dwarakanath	Mr. Avinash Krishnan Ravi
28.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No.410/2021 To Adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
29.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
30.	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailendran
31.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
32.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd. & 2 Ors. WITH	Mr. PJ Rishikesh	Mr.AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
33.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. WITH	Ms. R Moneshaa	Mr.AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
34.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.	Ms. R Moneshaa	Mr.AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
35.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain

36.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
37.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa
38.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.S Sathiyarayanan R2
39.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt. Ltd.	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	

03.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd.	Mr. Durga Dutt	Ms. Anbarasi Rajendran

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in